

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-122-2020**

Mukund Gosavi & Ors.

... Petitioners

Versus

Roulom Voicunta Colopo

... Respondents

Shri A. Gosavi, Advocate for the Petitioners.

Shri J.J. Mulgaonkar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

Shri J.J. Mulgaonkar, the learned counsel, waives notice for the respondent.

2. The petitioners' counsel assures the Court that he will serve case papers on the learned counsel appearing for the respondent.

3. Post the matter on 02.11.2020.

DAMA SESHADRI NAIDU, J.

NH